

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

6. IA/26/MB/2021 IN  
CP/2512/MB/2019

CORAM:

SH. CHANDRA BHAN SINGH,  
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.07.2021**.

NAME OF THE PARTIES: DHIREN S SHAH

SECTION : Sec 12(2)of IBC 2016

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**ORDER**

1. Wrongly on Board.

Sd/-

CHANDRA BHAN SINGH  
Member(Technical)  
Date : 07.07.2021

Sd/-

SUCHITRA KANUPARTHI  
Member(Judicial)

/P/